NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/71/CAA/2017

NAME OF THE TRANSFEROR NAME OF THE TRANSFEROR

: MAGIC WOODS EXPORTS PVT LTD : MODULAR KITCHEN.COM PVT LTD

NAME OF THE TRANSFEREE

: INDYCA SOLUTIONS I PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel for Petitioner present. He has filed an affidavit with the main petition as proof of service and publication of notice. The reports of the Official Liquidator and R.D. are not received. Matter is posted for hearing. At this stage, the representative for the Official Liquidator prayed two weeks' time for submission of report. At request, time is granted. The Petitioner is also directed to make efforts to secure the report of the Auditor on the next date of hearing. Matter is posted for hearing. Put up on 18.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)